

25

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

CA(CAA) No. 18/NCLT/AHM/2018

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2018**

Name of the Company: Sun Pharmaceutical Industries Ltd.

Section of the Companies Act: <sup>234</sup>  
Section 230-232 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	SWATI SOPARKAR	ADVOCATE	APPLICANT	<i>Swati Soparkar</i>
2.	SAURABH SOPARKAR	Sr. Advocate	to	<i>Saurabh Soparkar</i>

**ORDER**

Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mrs. Swati Soparkar present for Applicant.

Heard arguments of learned Counsel for Applicant.

Order reserved.

*Manora*  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL**

*Bikki Raveendra Babu*  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this the 15th day of February, 2018.